

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-181
ANSWERED ON- 03/08/2022

CLOSURE OF TOLL PLAZAS

*181. SMT. JEBI MATHER HISHAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government has announced that toll plazas within 60 kms on National Highways would be closed down in three months;
- (b) if so, how many toll plazas have been closed in Kerala and if not, the reasons therefor and the steps proposed to be taken by Government in this regard; and
- (c) whether steps will be taken to disclose the amount collected at Toll Plazas in public domain every month?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 181 FOR ANSWER ON 03.08.2022 ASKED BY SMT. JEBI MATHER HISHAM REGARDING CLOSURE OF TOLL PLAZAS.

(a) Fee plazas are established on National Highways as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008, which stipulates that any other fee plaza on the same section of national highway and in the same direction shall not be established within a distance of sixty kilometers provided that where the executing authority deems necessary, it may for reasons to be recorded in writing, establish or allow the concessionaire to establish another fee plaza within a distance of sixty kilometers. Provided further that a fee plaza may also be established within a distance of sixty kilometers from another fee plaza if such fee plaza is for collection of fee for a permanent bridge, bypass or tunnel.

In addition, in case of closed user fee collection system, fee plazas can be established anywhere on the National Highways.

(b) Fee Plazas are established on National Highways as per the applicable National Highways Fee Rules and the respective Concession Agreement. User fee plazas operational in Kerala under National Highways Authority of India are at **Annexure**.

(c) Government has decided to declare all lanes of fee plazas on National Highways as FASTag Lane of the fee plaza with effect from midnight of 15th/16th February 2021. As of now, most of the collection at the fee plaza is through FASTag.

The user fee Collection through FASTag on fee plazas is available in public domain i.e. ihmcl.co.in/etc-transaction-reports.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA STARRED QUESTION NO. 181 FOR ANSWER ON 03.08.2022 ASKED BY SMT. JEBI MATHER HISHAM REGARDING CLOSURE OF TOLL PLAZAS

Details of BOT (Toll) fee plazas operational in the State of Kerala:

S. No	Section	Kms. of Tollable Reach	Plaza Location	Name of the contractor / concessionaire	Appointed Date	Concession Period (year)	Date of end of concession period (dd/mm/yy)
1	Walayar-Vadakkancherry	Km 182.250 - Km 240.000	Pampampallam)	M/s.KNR Walayar Tollways Pvt. Ltd.	18.05.2013	20 years	17.05.2033
2	Vadakkancherry to Thrissur Border	Km 240.000 - Km 270.000 (design Km 236.135 - Km 264.490)	Panniyankara	M/s. Thrissur Expressway Limited	15.09.2012	20 years	14.09.2032 (as per settlement agreement dt. 27.09.2022)
3	Thrissur-Angamali-Edapalli	Km 270.000 - Km 316.700 - Km 342.000	Paliyekkara	M/s Guruvayoor Infrastructure Pvt. Ltd.	22.09.2006	20 years + 21 months extended	21.06.2028
